## GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:159
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RENEWABLE ENERGY POLICY
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## Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the salient features of Renewable Energy Policy;
- (b) the share of renewable energy to India's energy mix;
- (c) whether steps have been taken to promote and harness renewable energy sources so as to ensure 5% to 6% energy mix through renewables; and
- (d) if so, the details thereof?

## **Answer**

## THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a)&(b): The Government has formulated an Integrated Energy Policy (IEP) covering all sources of energy including renewable energy sources in December 2008. The IEP document has highlighted the need to maximally develop energy supply options and diversify energy sources including an increased exploitation of renewable energy sources specially solar. It has further projected that with a concerted push renewable energy may account for 5 to 6 percent of India's energy mix by 2031-32.
- (c)&(d): Many steps have been taken by the Government to promote and harness renewable energy sources include the following:
- # Fiscal and financial incentives, such as, capital/ interest subsidies, accelerated depreciation, nil/ concessional excise and customs duties;
- # Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of electricity from renewable energy sources taking into account local factors
- # Preferential tariff for grid interactive renewable power in most potential States
- # Normative guidelines by CERC for fixation of such preferential tariffs.